

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat,
Jammu/Srinagar.

Notification
Jammu, the 24th of November, 2020

S.O 360 .- In exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint Officers of District Ganderbal mentioned in Annexure "A" to this notification to be the Executive Magistrate (s) who shall exercise all the powers of an Executive Magistrate (s) within the territorial jurisdiction as may be assigned to them by District Magistrate Ganderbal till the DDC & Panchayat Bye-Elections 2020 are over.

By order of the Government of Jammu and Kashmir.

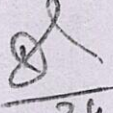
Sd/-
(Achal Sethi)
Secretary to Government,
Department of LJ&PA.

NO:LD(P) 2008/Ganderbal

Dated: 24-11-2020

Copy to the:-

1. Principal Secretary to Government, Revenue Department.
2. Joint Secretary (J&K) Ministry of Home Affairs, Government of India.
3. Divisional Commissioner, Kashmir.
4. Deputy Commissioner, Ganderbal.
5. District Election Officer Ganderbal. This is with reference to his letter No. DEOG/2020/4590-98 dated 23-11-2020.
6. General Manager, Government Press, Jammu for publication in an extraordinary issue of the official Gazette.
7. S.O Section, Department of Law, Justice and PA (W.7. S.C).
8. Concerned file.

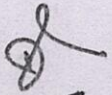

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(Khursheed Ahmad Bhat)
Deputy Legal Remembrancer
Department of Law, Justice & P.A

Annexure 'A' to S.O 360 Dated 24th November 2020

S.No	Name of the officer / official	Designation	Deployed As
01	Mr. Malik Feroz	Range Officer (Forest)	Sector Magistrate
02	Mr. Farooq Ahmad Dar	Girdawar (Revenue)	Sector Magistrate
03	Mr. Bashir Ahmad Magray	Girdawar (Revenue)	Sector Magistrate
04	Mr. Mohammad Hussain Teli	Girdawar (Revenue)	Sector Magistrate
05	Mr. Mohammad Ashraf Shah	Girdawar (Revenue)	Sector Magistrate
07	Mr. Ameer Ullah Khan	Girdawar (Revenue)	Sector Magistrate
08	Mr. Habib Ullah Guroo	Girdawar (Revenue)	Sector Magistrate
09	Mr. Ghulam Ahmad Magray	Girdawar (Revenue)	Sector Magistrate
10	Mr. Mohammad Shafi Lone	GQ (Revenue)	Sector Magistrate
11	Mr. Mohammad Shafi Bhat	OQ (Revenue)	Sector Magistrate
12	Mr. Khursheed Ahmad Sheikh	BCQ (Revenue)	Sector Magistrate
13	Mr. Abdul Rashid Hajam	Girdawar (Revenue)	Sector Magistrate
14	Mr. Mohammad Yousuf Bhat	OQ (Revenue)	Sector Magistrate
15	Mr. Abid Ali Najar	GQ (Revenue)	Sector Magistrate
16	Mr. Feroze Ahmad Makinoomi	Girdawar (Revenue)	Sector Magistrate
17	Mr. Asrar Maqsood	AEE (PHF) Ganderbal	Zonal Magistrate
18	Mr. Gh Nabi Kumar	AEE (PHE) Ganderbal	Zonal Magistrate
19	Mr. Imtiyaz Ali Sofi	AEE (I&FC) Ganderbal	Zonal Magistrate
20	Mr. Qamar ud- Din Lot	ZEO Kangan	Zonal Magistrate
21	Mr. Ajaz Ahmad Qureshi	Asstt. Prof. GDC Ganderbal	Zonal Magistrate
22	Mr. Mohammad Akram Chohan	Asstt. Prof. GDC Ganderbal	Zonal Magistrate

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23	Mr. Manzoor Ahmed	TSO (FCS&CA) Ganderbal	Zonal Magistrate
24	Mr. Ghulam Mohammad Dar	Principal BHSS Kangan	Zonal Magistrate
25	Mr. Shujat Ahmad	AE NGHEP Ganderbal	Zonal Magistrate
26	Mr. Javaid Ahmad Bhat	Vocational Instructor ITI Ganderbal	Sector Magistrate
27	Mr. Abdul Ahad Bhat	Principal HSS Safapora	Zonal Magistrate
28	Mr. Nisar Ahmad Ahanger	Principal BHSS Khallamulla	Zonal Magistrate
29	Mr. Sofi Altaf Hussain	Principal BHSS Batwina	Zonal Magistrate
30	Mr. Mohammad Amin Sofi	Principal BHSS Chattergul	Zonal Magistrate
31	Mr. Mohammad Maqbool Shah	Zonal Education Officer, Hariganwan	Zonal Magistrate
32	Mr. Tahoor Hussain	AE, (KPDCL) Ganderbal	Zonal Magistrate


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